

FORM A - PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF AHINSA BUILDTECH PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	AHINSA BUILDTECH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02/01/2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202MH2008PTC177268
5.	Address of the registered office and principal office (if any) of corporate debtor	The View, 165, Dr. Annie Besant Road, Worli, Mumbai - 400018
6.	Insolvency commencement date in respect of corporate debtor	Order dated: - 04/11/2019 Received date: - 09/11/2019
7.	Estimated date of closure of Insolvency Resolution Process	02/05/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Vijay P. Lulla IBBI/IPA-001/IP-P00323/ 2017-18/10593
9.	Address and e-mail of the interim resolution professional, as registered with the Board	201, Satchitanand Bldg., 12 th Road, Opp. Ram Mandir, Khar (West), Mumbai - 400052 vijayplulla@rediffmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	501, Arcadia Building, 5 th floor, Nariman Point, Mumbai – 400 021 or 201, Satchitanand Bldg., 12 th Road, Opp. Ram Mandir, Khar (West), Mumbai 400052 vijayplulla@rediffmail.com , ahinsa.cirp@gmail.com
11.	Last date for submission of claims	25/11/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Class 1- Home buyers
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Class 1- Home buyers 1. Mr. Shailesh Pranlal Bhuta Reg No: IBBI/IPA-001/IP-P00853/2017-18/11436 2. Mr. Malhar Mehta Reg No: IBBI/IPA-001/IP-P01032/2017-18/11686 3. Mr. Rajan Agarwal Reg No: IBBI/IPA-001/IP-P01069/2017-18/11760

14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://www.ibbi.gov.in/downloadform.html Physical Address: a. Mr. Shailesh Pranlal Bhuta 901/902, Regent Chambers, Nariman Point, Mumbai- 400021 Email id- shailesh@bhutashah.com b. Mr. Malhar Mehta 404, W1, Opp. PSP Projects House, Iscon- Ambli Road, Ambli, Ahmedabad-58 Email: malhar_mehta@hotmail.com c. Mr. Rajan Agarwal Office No. 404, Laxmi Mall, Laxmi Industrial Estate, New Link Road, Andheri (West), Mumbai- 400053 Email: iprajanagarwal@gmail.com
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of the **AHINSA BUILDTECH PRIVATE LIMITED** on 04/11/2019 vide order no C.P. No. 3562/I & BP/2018 received on 09/11/2019.

The creditors of **AHINSA BUILDTECH PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 25/11/2019 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 12/11/ 2019
Place: Mumbai

Vijay P. Lulla
IBBI/IPA-001/IP-P00323/ 2017-18/10593